

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 05.05.1998

OA 142/95

Govind Ram, retired IOW Gr.III in the office of the Executive Engineer (S&C), Kota, r/o 30/34, Pal Bichala-ki-chadar, Bhagwanpura, Ajmer.

... Applicant

Versus

1. Union of India through the General Manager, W.Fly., Churchgate, Bombay.
2. Chief Engineer (S&C), W.Fly., Churchgate, Bombay.
3. Executive Engineer (S&C), W.Fly., Kota.
4. Divisional Rail Manager, W.Fly., Rajkot Division, Rajkot.
5. Divisional Accounts Officer, W.Fly., Ajmer Division, Ajmer.

... Respondents

CORAM:

HON'BLE MR.GOPAL PRISHNA, VICE CHAIRMAN

For the Applicant ... Mr.S.R.Chaurasia, brief holder for Mr.P.D.Khanna  
For the Respondents ... Mr.M.Rafiq

O R D E R

PER HON'BLE MR.GOPAL PRISHNA, VICE CHAIRMAN

Applicant, Govind Ram, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, praying for the following reliefs :-

1. Payment of Interest @ 18% P.A. on the DCEG (Gratuity) amount of Rs.31775/- from 1.1.1993 to 27.4.94 total amount of Interest Rs.2483/-
2. Payment of Interest on the Pension amount with arrears of Rs.42025/- from 1.1.1993 to 31.10.94 @ 18% P.A. total amount of interest Rs.13864/-
3. Payment of Interest on the Commutation of Pension amount of Rs.36062/- from 1.1.1993 to 9.12.1994 @ 18% P.A. total amount of Interest Rs.12442/-  
Grant Total 31,173/-
4. In view of the immense hardship caused to the applicant at this fag end of his life inspite of his demands an special cost of compensation or penal Interest which this Hon'ble Tribunal may deem just and proper in the facts and circumstances of the case, may also kindly be allowed or any relief."

2. Heard Mr.S.R.Chaurasia, Advocate, brief holder for Mr.P.D.Khanna, counsel for the applicant and Mr.M.Rafiq, counsel for the respondents.

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paid to the applicant from 1.4.1993 to 27.4.1994.

- b) Interest @ 12% per annum on the pension and arrears thereof amounting to Rs.42025/- shall be paid to the applicant from 1.4.1993 to 31.10.1994.
- c) Interest @ 12% per annum on the Commutation of Pension amounting to Rs.36062/- shall be paid to the applicant from 1.4.1993 to 9.12.1994.

This application is allowed accordingly with no order as to costs.

Gopal Krishna  
(Gopal Krishna)  
Vice Chairman

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